

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal no. 142 of 2014

Dated : 10th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

OPG Power Generation Pvt. Ltd.	...Appellant(s)
Versus	
Tamil Nadu Generation & Distribution Corporation Ltd. & Ors.	...Respondent(s)

Appeal no. 145 of 2014

OPG Power Generation Pvt. Ltd.	...Appellant(s)
Versus	
Tamil Nadu Electricity Regulatory Commission & Ors.	...Respondent(s)

Counsel for the Appellant(s):	Mr. Vinod Kumar
Counsel for the Respondent(s):	Mr. S. Vallinayagam The Chief Engineer, TANGEDCO

ORDER

We have heard the Learned Counsel for both the parties. They have finished their arguments in the above both Appeals. The Learned Counsel for the Appellant is directed to file his common comprehensive written submissions on or before 24.09.2014 after serving copy on the other side. Thereafter, the Learned Counsel for the Respondent is directed to file his common comprehensive written submissions on or before 30.09.2014 after serving copy on the other side.

Post the matter for reporting compliance on **01.10.2014 at Delhi Bench.**

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson